## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 19/111/11 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE COMPANY: M/s. Pramod Kumar Jain V/s. M/s. Satyam Securities Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 111** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Pt mitter Provider RESPONDENCE POI DES

2. Saural Kalin
3. Harshil- Hyanol Ach Respondent Harshild
4. Sright Kapoor, For Knishne Keshar Petitionus Suidett

## **ORDER**

Learned counsel for the parties are present. Learned counsel for the respondent Nos 1 and 2 have stated that they have not received the copies of the pleadings so far. Learned counsel for the petitioner is directed to supply the copies of the pleadings to the learned counsel for the respondent Nos.1 and 2 within a week. Learned counsel for the respondent No.1 and respondent No.2 shall file their reply within a period of 4 weeks thereafter. The other served respondents shall also be at liberty to file their reply within the period provided above.

List on 02.11.2016

(R.Varadharajan)

Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)

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